

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JAIPUR BENCH, JAIPUR

ORDER SHEET

(O. APPLICATION NO.: 518/2002)

Applicant(s)

Respondent (s).

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

29-11-2002

Mr. Shiv Kumar counsel for the applicant.

It is noticed that the applicant has not filed representation before approaching this Court. Mr. Shiv Kumar, learned counsel for the applicant says that he may be permitted to withdraw this OA and he will make a representation to the respondents. He also says that in case his representation is rejected, he will approach the Court again.

Consequently, the application is dismissed as withdrawn.

[Signature]

A. P. NAGRATH
ADMINISTRATIVE MEMBER

[Signature]

G. I. GUPTA
VICE CHAIRMAN

copy sent/seen
note 286
dated 4.12.02